### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1759 TO BE ANSWERED ON 09.12.2015

#### **UNUSED LAND**

#### †1759. SHRI AJAY NISHAD: SHRI HARIOM SINGH RATHORE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the area of land acquired by railways in the last three years;
- (b) the details of unused land with the railways since last 10 years;
- (c) whether the railways has proposed any plans for efficient use of vacant land;
- (d) if so, the details thereof;
- (e) whether Railways has received any requests from local bodies and Panchayats seeking permission to use such land in the interest of the people;
- (f) if so, the details thereof and the response of the Railways thereon;
- (g) whether the Government proposes to lease out the unused land to the private sector on large scale; and
- (h) if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (h): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF LOK SABHA UNSTARRED QUESTION NO. 1759 BY SHRI AJAY NISHAD AND SHRI HARIOM SINGH RATHORE TO BE ANSWERED IN LOK SABHA ON 09.12.2015 REGARDING UNUSED LAND

- (a): Approximately a total of 8350 hectares of land has been acquired by Railways in the last three years and the current year.
- (b) to (h): Railways have vacant land and most of the vacant land is in the form of narrow strips along tracks and is also essential for servicing and maintenance of track and other infrastructure. The vacant railway land is utilized for execution of various infrastructural projects for meeting future growth needs of Railways and include projects like doubling, traffic facilities, Rail Coach and Component factories, etc. The vacant land, which is not required by Railways for its immediate operational needs, is leased out to private sector for commercial development, wherever feasible, in order to mobilize additional financial resources through Rail Land Development Authority, set up through the Railway (Amendment) Act, 2005. As such Railways do not have unused land. The details of vacant land are available since 2011-12 and are as under:

Year	Vacant land
	(in lakh hectare)
2011-12	0.43
2012-13	0.47
2013-14	0.46
2014-15	0.46

Requests/proposals regarding grant of permission on lease/license basis for use of vacant land for public purposes are received from Local Bodies/State Governments at Divisional offices, Zonal Railway Headquarters and in the Ministry from time to time. The receipt of such requests/proposals is a continuous and dynamic process, as such centralized compendium of the same is not maintained.